

[Shri Sourendra Bhattacharjee]

manner where the advantage of such mixing up cannot be obtained by unscrupulous traders and businessmen. Will it be examined by the Finance Ministry which is concerned with these rules? That is my question.

SHRI PRANAB KUMAR MUKHERJEE: Sir, it is our constant effort to simplify the rules, but sometime, as the hon. Member himself has said, in the process of simplification we make it more complex. That should not be the objective. We should try to make it simple. But if you are to deal with a complex matter—and particularly these customs tariffs, as the hon. Member is aware, are so complex—the difficulty arises. Here X may just take the time of the House for a minute. Mr. Mody should not be impatient. I was told when the first Customs Tariff Act was passed in the House of Commons, the then Minister, the British Minister, told them that only two persons could understand that Bill; one, the civil servant who had prepared the Bill; and the other he who had been taught like a student. Except the two, nobody could understand that. This is the complexity of the custom? tariff. We try to simplify it, but it is not always very easy to do that.

SHRI PILOO MODY: Why not abolish it?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Mr. Mody, in the list of those wanting to make a special mention, your name is the last.

SHRI PILOO MODY: How can that be?

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): Dr. Bhai Maha-vir is the first. If he agrees, he can be the last and you can be the first.

SHRI PILOO MODY: He has agreed. Sir, I just want to point out that my special mention was a special mention.

THE VICE-CHAIRMAN (DR. RAFIQ ZAKARIA): I am guided by the office.

**REFERENCE TO THE ALLEGED
KILLING OF FOUR JANATA PART*
WORKERS IN POLLJ THEJNG AT
TALA IN JUNAGARH DISTRICT
OF GUJARAT**

SHRI PILOO MODY (Gujarat): Sir, I want to bring to the attention of the House that there was a particular incident recently in Talala area of Junagarh District, where four members of my party, including Mr. Dhanabhai Manda, who was the Vice-President of the Gujarat Janata Party, and his nephew and two others, relatives and friends, were shot down presumably by the police at least as per the newspaper report. The fact of the matter is that there was an annual general meeting of a cooperative society that was going on at which 5,000 people attended. It is very heartening that annual general meetings are attended by 5,000 people because even in the case of the largest companies in the country it does not warrant such a large attendance at the annual general meeting. Out of these, 800 to 1,000 were not members or were not entitled to attend. The meeting was apparently of a co-operative factory. There were two groups, the Chairman having one group and our friend Mr. Dhanabhai Manda, being on the other side who asked a question which ultimately happened to embarrass the Chairman. So he adjourned the meeting and there was a clash and apparently the police fired; and in that firing it so happened, that four members only of the Janata Party were killed. So I request very humbly, Sir, that you pass this information on to the Home Minister. And ask the Minister to come forward and give us some idea or statement on this particular issue. Thank you very much.